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IN THE HIGH COURT OF DELHI AT NEW DELHI

**Reserved on: 16.10.2014
Pronounced on: 04.11.2015**

+ **RFA 240/2011**
RFA 241/2011

MIDAS HYGIENE INDUSTRIES PVT. LTD. Appellant

Versus

SUDHIR BHATIA Respondent

Through : Ms. Prathiba. M. Singh, Sr. Advocate
with Sh. Sushant Singh, Sh. P.C. Arya and Ms.
Sahasni, Advocates, for the appellant.

Sh. Shailen Bhatia, Sh. Mohan Vidhani and Ms.
Priti, Advocates, for the respondent.

CORAM:
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE VIPIN SANGHI

MR. JUSTICE S. RAVINDRA BHAT

% For detailed order, refer to judgment dated 04.11.2015 passed in RFA
239/2011 - *Midas Hygiene Industries Pvt. Ltd. v. Sudhir Bhatia.*

S. RAVINDRA BHAT
(JUDGE)

VIPIN SANGHI
(JUDGE)

NOVEMBER 4, 2015